

DIVISION BENCH
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/104(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	VINITA HARLALKA VS HALLMARK PROPERTIES AND TRADERS LTD
UNDER SECTION	SEC. 97(1)

Appearance (via video conferencing/physically)

Mr. Ravi Asopa, Adv.] For the Petitioner

Mr. S. M. Gupta, C.A.] For the Respondent No.1

ORDER

1. Ld. Counsel appearing on behalf of the Petitioner present. Ld. Counsel appearing on behalf of the Respondent No.1 present.
2. Heard. **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**